NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 746/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Urja Equipments Pvt. Ltd.

V/s

ROC. Pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No.

DESIGNATION

Amout K
Parakh

ORDER

C.P. No.746/252(1)/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present. 1.
- The Representative of the RoC is present. 2.
- 3. Adjourned to 12.01.2018 for filing an Affidavit disclosing the source of Amounts in the Account.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

21.12.2017

M.K. SHRAWAT Member (Judicial)